

(a) whether it is a fact that sub-standard drugs are supplied to the patients in Central Government dispensaries and hospitals; and

(b) whether loose tablets without proper label and packaging are used on mass scale?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) & (b): No Sir. Standing Instructions are to dispense loose tablets in envelopes with verbal instructions for their use. In Central Health Scheme, a decision has been taken recently to supply all tablets/capsules in strip packing.

[*Translation*]

Report of enquiry committee on Jawaharlal Nehru University

4678. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any inquiry committee constituted by Government to enquire into certain matters relating to Jawahar Lal Nehru University has submitted its report, if so, the recommendations thereof; and

(b) if not, the time by which its report is likely to be received?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI):

(a) The Government have not set up any Inquiry Committee to enquire into matters relating to Jawaharlal Nehru University.

(b) Does not arise.

[*English*]

Consumer education

4679. DR. G. VIJAYA RAMA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have been approached by consumer organisations for TV and All India Radio Educational Programme for consumer education and if so, details thereof and action taken;

(b) whether suggestions have also been received for inclusion of consumer education in the syllabus of existing curricula in school and college levels; and

(c) whether Government would suitably incorporate principles of consumer protection in all its service courses for IAS, CSS, IPS, IFS, IES, IAAS and IRS etc.?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI):

(a) The Ministry of Human Resource Development has not been approached by consumer organisations for educational programmes on Radio & TV on consumer education.

(b) Yes, Sir. Some requests have been received from consumer organisations for introduction of consumer education in schools and colleges.

(c) The principles of consumer protection are suitably included in training programmes for probationers of the IAS. As regards IAAS, they do not deal normally with consumers. Information in respect of other services is not readily available.

Appointment of gaddi rajput candidates against SC/ST quota fall in this category

4680 SHRI GANGA RAM: Will the Minister of TRANSPORT be pleased to state:

(a) whether the Railways have recognised Gaddi (Rajput) community as Scheduled Caste/Scheduled Tribe;

(b) if not, the reasons why candidates belonging to Gaddi (Rajput) community have been appointed on various posts in the Ferozepur Division of the Railways;

(c) whether it is a fact that the Gaddi Rajput is neither recognised as

Scheduled Caste nor Scheduled Tribe ;  
and

(d) if so, the reason why candidates belonging to this community have been given the benefit of reservation ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :** (a) to (d)

The SC/ST candidates are appointed on the Railways against Reserved Quota on the basis of caste certificates produced by them from the competent authority. The Caste/Tribe mentioned in the certificate is verified from the list of SCs/STs circulated by Ministry of Home Affairs, based on Constitutional Amendments orders, from time to time before the certificate is accepted.

The Gaddi (Rajput) is neither declared as SC nor ST in any of the Lists circulated by Ministry of Home Affairs. However, only Gaddi is recognised as ST in Himachal Pradesh.

Some of the candidates belonging to Gaddi (Rajput) community have been appointed on Ferozepur Division of Northern Railway treating them as ST on the basis of certificates issued by Deputy Commissioner, Chamba (H.P.). The matter has been referred to the Deputy Commissioner, Chamba, for clarification.

**Who report re : contamination of fruits and vegetables due to insecticides**

4681. **SHRIMATI KISHORI SINHA:**  
**DR. B.L. SHAILESH :**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Government have seen the report in the Indian Express dated 1 November, 1985 that a WHO survey has shown that vegetables and fruits in Delhi are contaminated with insecticides like DDT;

(b) if so, what steps Government have taken to prevent this; and

(c) whether it is a fact that even potato supplied in Delhi is contaminated ?

**THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) :** (a) and (c) The Government has seen the report in the Indian Express of November 1, 1985. The report refers to the study being carried out by Shri Venkateswara College of New Delhi (not by WHO) on survey of insecticides residue in vegetable and fruit samples from Delhi markets. The college authorities have intimated that their study is still in progress.

(b) Does not arise.

**Ground water resources in Andhra Pradesh**

4682. **SHRI K. RAMACHANDRA REDDY :** Will the Minister of **WATER RESOURCES** be pleased to state :

(a) whether the State Government of Andhra Pradesh has supplied to Governmentan Atlas containing maps of the ground water resources in Andhra Pradesh;

(b) whether the Union Government has examined the Atlas; and

(c) whether the Union Government are willing to grant sufficient assistance to the State Government for the exploration of underground water in Andhra Pradesh?

**THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND)**

(a) & (b) No, Sir. However, the Central Ground Water Board under the Ministry of Water Resources has recently published the Hydrogeological Atlas of Andhra Pradesh.

(c) As water is a State subject, schemes for exploitation of ground water resources are planned, funded and implemented by the States themselves. The Central Government helps the States by carrying out macro level hydrogeological surveys, groundwater exploration and assessment of resource potential through the Central Ground Water Board. The Central Government is also implementing schemes for assisting small and marginal farmers through subsidy on the integrated rural development programme